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**IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR**

**BEFORE
HON'BLE SHRI JUSTICE VIVEK AGARWAL**

ON THE 27th OF MARCH, 2023

WRIT PETITION No. 19724 of 2003

BETWEEN:-

**M.S.ARORA S/O LATE SHRI GOPAL SINGH ARORA
OCCUPATION: ASSISTANT BLOCK EDUCATION
OFFICER, IN THE OFFICE OF B.E.O. JUNNARDEO
DISTRICT CHHINDWARA (MADHYA PRADESH)**

.....PETITIONER

(NONE)

AND

- 1. THE STATE OF MADHYA PRADESH THROUGH
SECRETARY SCHOOL EDUCATION DEPARTMENT
MINISTRY, VALLABH BHAWAN BHOPAL
(MADHYA PRADESH)**
- 2. DIRECTOR, PUBLIC INSTRUCTION CHETAK
BRIDGE, MAHARANA PRATAP NAGAR, BHOPAL
(MADHYA PRADESH)**
- 3. ASSISTANT COMMISSIONER TRIBAL WELFARE
DEPARTMENT CHHINDWARA (MADHYA
PRADESH)**
- 4. COLLECTOR CHHINDWARA DISTRICT
CHHINDWARA (MADHYA PRADESH)**
- 5. CHIEF EXECUTIVE OFFICER, DISTRICT
PANCHAYAT CHHINDWARA (MADHYA PRADESH)**
- 6. DISTRICT EDUCATION OFFICER CHHINDWARA
DISTRICT CHHINDWARA (MADHYA PRADESH)**
- 7. BLOCK DEVELOPMENT OFFICER, TRIBAL
WELFARE DEPARTMENT JUNNARDEO, DISTRICT
CHHINDWARA (MADHYA PRADESH)**

.....RESPONDENTS

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(BY SHRI PIYUSH BHATNAGAR - PANEL LAWYER)

This petition coming on for hearing this day, the court passed the following:

ORDER

None for the petitioner.

It appears that petitioner has lost interest in pursuing the remedy.

Accordingly, this petition is dismissed for want of prosecution.

(VIVEK AGARWAL)
JUDGE

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